

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal Nos. 17 & 18 of 2015**

**Dated: 20<sup>th</sup> October, 2015**

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Green Energy Association** **...Appellant(s)**  
**Versus**  
**Chhattisgarh State Electricity Regulatory Commission & Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tabrez M.

Counsel for the Respondent(s) : Mr. C. K. Rai &  
Mr. Paramhans for R-1  
Ms. Divya Chaturvedi,  
Mr. Suksham Chauhan for R-4  
Ms. Suparna Srivastava with  
Ms. Anushka Arora for R-2  
Mr. Jasmeet Singh,  
Mr. Lal Yashovardhan for R-3

**ORDER**

Learned counsel appearing for the respondent nos. 1, 3 & 4 have already filed their written submissions. The Respondent No. 2 seeks some more time to file reply/counter affidavit. The same may be filed within 2 weeks from today and no further time shall be granted. Rejoinder, if any, may be filed by the appellant two weeks thereafter.

Post this batch of Appeals for hearing on **07<sup>th</sup> January, 2016**.

**(I.J. Kapoor)**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**